

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) No.238/2019

In the matter of:

Quinn Logistics India Pvt Ltd & Ors

Appellant

Vs

The Registrar of Companies, Hyderabad

Respondent

Mr. Krishnendu Datta, Mr Swapnil Gupta, Ms Shivaamika Sinha, Advocates for appellant.

Mr Sanjib K Mohanty, Sr. Panel Central Govt counsel with Mr. Amit Acharya, Advocate for Respondent.

ORDER

31.01.2020- Heard learned counsel for the parties at length. Arguments concluded. **Judgement reserved.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr.Ashok Kumar Mishra)
Member (Technical)

Bm/kam